

## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 18/08/2017 AT 11.30 AM

PRESENT: SHRI ANANTHA PADMANABHA SWAMY, MEMBER - JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/62/ (IB)/2017

NAME OF THE PETITIONER(S)

: AGARWAL COAL CORPORATION PVT LTD

NAME OF THE RESPONDENT(S)

: SUN PAPER MILL LTD

UNDER SECTION

: 433(e) (f)

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

1. K.K.MURRAN MIHARAN Compl for petition R. K. Asma pradeesh Count for petition 2. K. Arm pradeesh

## **ORDER**

Mr. K. Arun Pradeesh, counsel for petitioner present. Mr. K.K. Muralitharan, counsel for respondent present. Counsel for Petitioner submitted that his senior counsel could not appear before this Adjudicating Authority as that he is held up at Indore. Time is extended at request of both the counsel for submitting arguments. Put up on 22.08.2017 at 10.30 A.M.

> (K. Anantha Padmanabha Swamy) Member (Judicial)